

ITEM NO.811  
THREE-JUDGE BENCH MATTER

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4056-4064/1999

MINERAL AREA DEVELOPMENT AUTHORITY ETC.

Appellant(s)

VERSUS

M/S STEEL AUTHORITY OF INDIA & ORS.

Respondent(s)

IA NO.234285/2025- FOR EARLY HEARING

WITH

Civil Appeal Nos.4722-4724/1999  
IA No.233919/2025- FOR EARLY HEARING

Date : 23-09-2025 These applns. were Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Tapes K. Singh, Sr. Adv.  
Ms. Sansriti Pathak, AOR (Mentioned by)  
Mr. Eklavya Dwivedi, Adv.

For Respondent(s) : Mr. Sunil Kumar Jain, AOR

Ms. Tulika Mukherjee, AOR

Mr. Gopal Prasad, AOR

Mr. Vivek Sharma , AOR

Mr. Anand Varma, AOR

M/S. Chambers Of Kartik Seth, AOR

Mr. K. R. Sasiprabhu, AOR

Mr. Abhishek Vikas, AOR

Mr. E. C. Agrawala, AOR

**M/S. Trilegal Advocates On Record, AOR**

**Mr. Rajat Mittal, AOR**

**Ms. Nandini Gore, Adv.**

**Ms. Sonia Nigam, Adv.**

**Ms. Tahina Karanjawala, Adv.**

**Mr. Akhil Abraham Roy, Adv.**

**Mr. Arjun Singh Surewala, Adv**

**Mr. Manu Rastogi, Adv.**

**Mr. Ajay Aggarwal, Adv.**

**Mr. Adarsh Aggarwal, Adv.**

**Mr. Rajan Narain, AOR**

**Mr. T.G. Narayanan Nair, AOR**

**Ms. Samyuktha H. Nair, Adv.**

**Mr. Ajaya Kumar K.R., Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

**As prayed, list on 15.10.2025.**

**I.A. Nos.234285/2025 and 233919/2025 stand  
disposed of.**

**(NEETU KHAJURIA)  
ASST.REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)  
ASSISTANT REGISTRAR**